## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

**UNDER SECTION** 

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

SIGNATURE

REPRESENTATION BY WHOM

8. Manjula Devi, Adr

For positioner

Chandramouli Prabhakar

R. Venkatevaradan

For Respondents

Sharzal rymoul -

## **ORDER**

Counsel representing both the parties are present. In view of the observations made in the order passed by this Tribunal on 20.3.2017 and 28.4.2017, counsel for R2 is directed to reply in regard to the proposal for settlement put forth by the petitioner. In case the parties fail to come to an agreement for settlement, both the counsel are directed to submit their arguments. Time extended at request. Put up on 25.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)